

पट्टियों की संख्या 9,24,572 थी तथा उस अवधि तक उनकी जनसंख्या 42.91 लाख थी। 1985 तक जनसंख्या में अनुमानित वृद्धि 40 प्रतिशत है।

(ग) राज्य सरकार ने झोपड़ पट्टियों में रहने वालों के मूल राज्य के बारे में कोई सर्वेक्षण नहीं किया है।

(घ) प्रश्न नहीं उठता।

Ransacking of Nemon Police Station by Army Personnel

1912. SHRI SUSHIL CHAND MOHUNTA : Will the PRIME MINISTER be pleased to state :

(a) whether Government's attention has been drawn to the press report which appeared in the *statesman* of 6th October, 1985 regarding ransacking of Nemon Police Station on the outskirts of Trivandrum injuring a number of police personnel by some army men, including two lieutenants and a JCO, in a bid to free an army Havildar who was detained in connection with a crime ; and

(b) if so, what action Government have taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) Yes, Sir.

(b) A joint court of inquiry has been ordered. Further action will be taken based on the findings of the court of inquiry.

Extradition of Talwinder Singh Parmar from Canada

1913. SHRI CHIMANBHAI MEHTA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have urged the Canada Government for extradition of Talwinder Singh Parmar and other terrorists arrested

in connection with terrorist activities committed in India and abroad resulting in death of Indian citizen; if so, the details thereof ;

(b) whether Government are aware that a conspiracy to kill the Prime Minister was hatched in Britain, Canada, US and elsewhere ; if so the details thereof and the counter measures taken so far ; and

(c) what is the response of West German, British and US Governments regarding extradition proceedings of involved terrorists ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) :

(a) In April 1982, the Government of Canada was requested to arrest and extradite Talwinder Singh Parmar who was involved in a shoot-out with the Punjab police in November, 1980 resulting in the death of two police officers. The Government of Canada regretted their inability to accede to our request due to legal hurdles as there is no extradition treaty between India and Canada.

(b) Prior to the visit of Prime Minister to the United States in June 1985, the US authorities informed our Embassy in Washington regarding the existence of a conspiracy to assassinate him. The case is now pending in a New York city court against three individuals, Ammand Singh, Lal Singh, and Gurpratap Singh Birk, of whom the first two are still at large.

According to information provided by the UK authorities 15 persons were arrested on the eve of Prime Minister's visit to the UK in October 1985. While 11 of them have since been released, 4 have been charged under the Prevention of Terrorism Act, 1974 for conspiracy against the Prime Minister. Bail has been rejected and they will be produced in Court on 12th December, 1985, at the end of three week's remand.

(c) No extradition proceedings are pending.